NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CA/2(IB)/CB/2017

NAME OF PETITIONER(S)

: CAPEGEMINI TECHNOLOGY SERVICES INDIA LTD

NAME OF THE RESPONDENTS (S)

: REAL VALUE PROMOTERS PRIVATE LIMITED

UNDER SECTION

: Rule 6 of IBC Rules r/w Sec (13) of Insolvency code 2016

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Vikian P. Jain & Coursel for Petitioner Shruti kilshnan

ORDER

Counsel for the Petitioner present. As the time of the court is over, the case is adjourned to tomorrow for arguments. Put up on 13.4.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)